File No.29020/FSSAI/MISC/RFP/2020-IT
Food Safety and Standard Authority of India (FSSAI)
(A Statutory Authority established under the Food Safety and Standard Act, 2006 under
Ministry of Health & Family Welfare)
(Information Technology Division)

FDA Bhawan, Kotla Road,
New Delhi – 110002
Dated: 9th June, 2020

CORRIGENDUM

Subject: **Empanelment of Software Development Agencies for e-Governance Project/Services in ICT Area for Development of IT Applications/ Portals activities.**

FSSAI floated Request for Proposal (RFP) on for the above said subject which was uploaded on FSSAI's website and published on CPP Portal on dated 20-05-2020.

2.   In this RFP, under the **clause no. 4.2 of Eligibility Criteria: Annual Turnover** - a agency must have annual turnover of a minimum of Rs.5 crores per year during last three financial years (F.Y. 2017-18, 2018-19 and 2019-20). One of the agency has asked for to change the criteria of 3 years for the FY 2019-20 because balance sheet and profit & loss account for **F.Y. 2019-20** may not be readily available with some of the agencies and rather to be changed for 3 financial years started from FY 2016-17.

3.   The said clause No. 4.2 **of Eligibility Criteria: Annual Turnover** may be **amended** as follow –

4.2   Annual Turnover: An agency must have annual turnover of a minimum of Rs.5 crores per year during **last three financial years available with the agency amongst F.Y. 2016-17, 2017-18, 2018-19 and 2019-20**. The turnover is to be supported by financial statement of accounts duly certified by the Charted Accountant and ITRs. Startup companies with minimum turnover of Rs.2 crore in their last one year of operations will be eligible. Audited/unaudited balance sheet for their period of operations shall be provided. The agency shall have positive net worth in last financial year.

Chanana A. K.
Head (IT) / Chief Information and Technology Officer (CITO)